HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

No. 1529 of 2023/RG/NG-450-(I)

Dated: 27-12-2023

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the following promotions are hereby made in the cadre of Bench Secretaries:

Ms. Tanzila Sharief, Ishfaq Ahmad, Avnish Shardalia Sharma, Masroor Ahmad Sheikh and Vishal Singh Dogra, Readers are hereby posted as In-Charge, Bench Secretaries on their own pay and grade, against the newly created posts created vide Government Order No. 14041-JK(LD) of 2023 dated 13.10.2023.

Note: All the promoted Officers shall continue to work at their present place of posting till further orders. 27.12.23

By order.

(Shahzad Azeem) Registrar General

	Registral General
No:	57491-510 of 2023/RG/NG Dated: 27-12-2023
Copy :	<u>to</u> : -
1.	Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2.	Secretary to Hon'ble Mr. Justice
	for information of His Lordship.
3.	Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4.	Director, J&K Judicial Academy, Janipur, Jammu.
5.	Registrar Judicial, High Court Wing, Jammu/Srinagar
6.	Registrar Rules, High Court of J&K and Ladakh, Jammu
7.	Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8.	Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu/Srinagar
9.	Director Finance, High Court Main Wing, Jammu
	for information
10.	Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for
	uploading the same on the official website of the High Court.
11.	Accounts Officer, High Court Wing, Jammu/Srinagar
	for information and necessary action.
12.	In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same
13.	S/Shri
	for information and compliance.
14.	Order Book W
	27.10

Registrar General